

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 29.08.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>                            | <b>Counsel for Appellants</b> |
|---------------|--|---|-------------------------------|
| <b>1.</b>     | I.A. No. 2666 of 2019<br>in Comp. App. (AT)<br>(Ins) No. ___ of 2019 | Manoj Kumar Ram & Ors.<br>Vs.<br>Stesalit Ltd. & Ors. | Nihal Ahmed                   |

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**By Order**  
**-sd/-**

**Assistant Registrar**